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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 255/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Vaid Die Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Sachin Choudhari	Associate Dharam & Co Advocate.	
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ORDER

CSP 255/230-232/NCLT/MB/MAH/2017

CSP 256/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.10.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 256/(MAH)/2017

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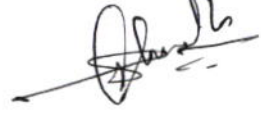
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Megafine Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Sachin chowdhari	Associate, Dharam & Co. Advocates	
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ORDER

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